

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:4146  
ANSWERED ON:28.03.2017  
Compulsory Licence for Drugs  
Banerjee Shri Prasun

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of the drugs currently under compulsory licence in the country; and
- (b) whether there is any proposal to bring other drugs under the aforesaid licence and if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a): Only 1 Compulsory License has been granted till date to the company M/s Natco Pharma Ltd for the manufacture of drug 'Nexavar'.

(b): A decision regarding compulsory license under the Patents Act, 1970 is taken on the basis of the facts of each case, and the same cannot be pre-determined.

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